

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.01.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 352 of 2020	Utsav Securities Pvt Ltd. Vs. Timeline Buildcon Pvt Ltd.	Reema Jain	Himanshi Madan
2.	Comp. App. (AT) (Ins) No. 372 of 2020	Nikhil Chaudhary Vs. Hi-Lead Infotech Pvt. Ltd.	Mahohar Malik	
3.	I.A. No. 2086 of 2021 in Comp. App. (AT) (Ins) No. 541 of 2021	Santosh Ramesh Patange Vs. Rajiv Chakraborty & Anr.	Subrata Das	Fatema Kachiwalla Anjali Anchayil-R1
4.	Comp. App. (AT) No. 230-231 of 2020	East Bengal Investment Pvt. Ltd. & Ors. Vs. Sudhir Mendiratta & Ors.	Aaryan Sharma	Varun Sharma-R1 to R6 Ranbir Singh
5.	Comp. App. (AT) No. 145 of 2021 & I.A No 203 of 2022	Leading Age Properties Pvt. Ltd. Vs. Registrar of Companies & Ors.	S R Lodhe	
6.	Comp. App. (AT) No. 95 of 2021	Pankaj Kumar Mishra Vs. The Registrar of Companies, Mumbai	Saurabh Agrawal	

For Directions

7.	Comp. App. (AT) (Ins) No. 439 of 2021 & I.A. No. 1465 of 2021	Anil Tayal Resolution Professional for M/S Horizon Buildcon Pvt. Ltd. Vs. Committee of Creditors of M/S Horizon Buildcon Pvt. Ltd.	Abhishek Anand	Mayuri Raghuwanshi Pulkit Thareja Vyom Raghuvansi Purvati Wali
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For Admission (Fresh Case)

8.	Comp. App. (AT) No. 14 of 2022	Explorers Travels and Tours Pvt. Ltd. Vs. Punita Khatter & Ors.	Tuhin Sinha	
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 409 of 2020	Aroon Kumar Aggarwal Vs. ABC Consultants Pvt. Ltd.	Arav Pandit	Sara Sancheti
10.	Comp. App. (AT) No. 150 & 151 of 2021	Pooja Rai & Ors. Vs. TATA Steel BSL Ltd. & Ors.	Pankaj Jain	Anindita Roy
11.	Comp. App. (AT) (Ins) No. 171 of 2021	Paresh K. Shah Vs. C.A Nirav Anupam Tarkas & Anr.	Gaurav Nair	G.P. Madaan Aditya Madaan-R1 Sumit Sharma
12.	Comp. App. (AT) No. 138 of 2020	Mukesh Goel Vs. Goel Entrade Pvt. Ltd. & Ors.	Manoj Kumar	Rakesh Dubey-R1, R2 & R3

For Hearing

13.	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	Pulkit Deora Eshan Kumar Siddharth Arnav Vidyarthi Aditya Maheshwari
14.	Comp. App. (AT) (Ins) No. 1036 of 2020	Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada Vs. Sakuma Exports Ltd.	Tanu Priya Gupta	Amit S. Amist-R1
15.	Comp. App. (AT) (Ins) No. 338 of 2021	Hooghly Infrastructure Pvt. Ltd. Vs. UTM Packaging (India) Pvt. Ltd. & Ors.	Neha Somani	Ranjan Das Gupta- R1 Akshay Rana-R2,R3
16.	Comp. App. (AT) (Ins) No. 345 of 2021	Vrundavan Residency Pvt. Ltd. Vs. Mars Remedies Pvt. Ltd.	Aastha Mehta	
17.	Comp. App. (AT) (Ins) No. 851 of 2021	Mohit Arora Vs. PNB Housing Finance Ltd. & Anr.	Varsha Banerjee	Astha Venancio D Costa Gauri Goel-R1 Rakesh Prasad Khandelwal-R2
18.	Comp. App. (AT) No. 202 of 2020	Registrar of Companies Vs. Sri Amarnath Finance Ltd. With	Rajesh K. Gogna	

19.	Comp. App. (AT) No. 203 of 2020	Registrar of Companies Vs. Sunny Cast and Forge Pvt. Ltd.	Rajesh K. Gogna	
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02:00 PM

For Hearing

20.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019 , 1067 of 2020	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh
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By order of Hon'ble Chairperson

-sd/-
Registrar